Annexure-4

Name of the Corporate Debtor : Parorch Developers LLP (under CIRP)

*Date of commencement of CIRP: 16/06/2026 List of Creditors as on : 06/10/2026

***Note:** The Corporate Debtor was initially admitted into the Corporate Insolvency Resolution Process (CIRP) on 08/05/2025. However, the process was subsequently stayed by the Hon'ble National Company Law Appellate Tribunal (NCLAT) vide its order dated 13/10/2025. Due to the failure of the settlement process, the matter returned to the Hon'ble National Company Law Tribunal (NCLT). Accordingly, the current CIRP commenced pursuant to the order of the Hon'ble NCLT dated 16/06/2026. Further vide order dated 31/07/2026, the Hon'ble NCLAT stayed the constitution of the Committee of Creditors.

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	ATHENA CONSTRUCTIONS LIMITED	20.07.2026	275,667,125	206,641,151	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NO	-	-	-	69,025,974	-	-	
2	Mr. Krishna Kumar Ganesan	16.07.2026	25,983,939	14,682,250	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NO	-	-	-	11,301,689	-	-	
	TOTAL		**301,651,064**	**221,323,401**	-	-	-	-	-	-	**80,327,663**	-	-	-